

FORM- 14A														
DETAILS/ INFORMATION TO BE SUBMITTED FOR COMPUTATION OF ENERGY CHARGES OF A GAS/ NAPHTHA/ LIQUID FUEL BASED STATIONS/ SFO IN SOLID FUEL BASED														
<u>STATIONS</u>														
	For 1st Month				For 2nd Month				For 3rd Month				For all prev. Three Months	
	Total	Weighted average			Total	Weighted average			Total	Weighted average			Total	Weighted average of 3
Date														
Consignment No.														
Quantity of Liquid Fuel/SFO/ Gas		(MMT) / MCM												
Type/ Grade of Liquid Fuel/SFO														
Amount charged by the Fuel Co.		(Rs.)												
Transportation by rail/ ship/ road /pipeline		(Rs.)												
Total Price Paid		(Rs.)												
Unit price of Liquid Fuel /GAS delivered		(Rs./MT) / (Rs/1000CM)												
GCV of Fuel														
Amount charged by the Fuel Co.	Base price	(Rs.)												
	Royalty	(Rs.)												
	Cess or duty	(Rs.)												
	Sales Tax	(Rs.)												
	Transportation	(Rs.)												
	Total	(Rs.)												
Transportation by rail/ ship /road	Distance	(Km)												
	Rate	(Rs./ Km/MT)												
	Total Amount	(Rs.)												
Total Price Paid		(Rs.)												
Note: <ol style="list-style-type: none"> 1. Furnish the documentary proof in support of monthly data furnished above. 2. Furnish details of price charged by the Fuel Co. and by the transport Co. 3. Submit monthly data for fuel price adjustment on month to month basis in this format to CERC on quaterly basis. 														
														PETITIONER